

रकम को लिए। कतिपय रकम होना ही उनके प्रति प्रीमियम भ्रवा न भी किए गए हैं। चुकता पालिसियों की रकम देने के संबंध में प्रतियोगियों के उपबंध में पहली अवधि, 1976 से यह संशोधन कर दिया गया है कि प्रीमियम पांच वर्ष तक अथवा प्रीमियम की अदायगी की मूल अवधि की एक चौथाई अवधि तक, इनमें से जो भी कम हो, अदा किया गया होना चाहिए बशर्ते कि इस प्रकार भ्रवा की गई प्रीमियम की रकम कम से कम तीन वर्ष तक अदा की गई हो। बीमे की चुकता रकम की पावता की इस शर्त का, अभ्यर्पण मूल्य से सम्बद्ध नियमों की शर्तों के अन्तर्गत ली गई पालिसी का अभ्यर्पण मूल्य प्राप्त करने के पालिसी होल्डर के अधिकार पर कोई प्रभाव नहीं पड़ता।

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#### Implementation of Directions of Government by Union Bank of India

5306. SHRI AHSAN JAFRI: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether the Union Bank of India has completely failed to implement the directions given by the Government of India, Ministry of Personnel and Administrative Reforms O.M. No. 8/11/73, EST (SCT) dated 12th September, 1974, while giving departmental promotions in the cases of Scheduled Castes and Scheduled Tribes; and

(b) the percentage of promotion given to Scheduled Castes and Scheduled Tribes after the last examination conducted by the Union Bank of India for departmental promotions?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). In the

posts filled by direct recruitment, the public sector banks have been following Government instructions regarding reservation for Scheduled Castes and Scheduled Tribes.

Pending extension of the Government's instructions regarding reservation for Scheduled Castes and Scheduled Tribes in promotions including those contained in the Department of Personnel & Administrative Reforms O.M. No. 8/11/73-EST(SCT) dated 12th September, 1974, to the public sector banking system, the banks were advised in 1975 to consider giving relaxation in the qualifying marks both in the written examination and in the interview to the SC/ST employees for promotion made on the basis of written test and interview.

Union Bank of India has reported that in accordance with an agreement with its employees' Federation, 25 per cent of appointments to its officers Grade II cadre will be made from among the eligible employees subject to their obtaining the minimum prescribed 55 per cent marks in aggregate in the competitive test and interview. The bank has further reported that of the 1404 who appeared for test conducted during 1976 for promotion to 185 vacancies, 25 belonged to Scheduled Castes/Tribes. None of them could make the grade for promotion despite relaxation of qualifying standards to 50 per cent in aggregate in their case.

#### Instructions to Indian Institute of Public Administration for New Research Programme

5307. SHRI K. MALLANNA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether in view of the change in Government, Government has issued some fresh instructions to the Indian Institute of Public Administration to chalk out a new research programme;